

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Power Car India Pvt Ltd

MAIN PETITION NUMBER : IBA/454/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/290(CHE)2024

ORDER

Ld. Counsel Shri. V. Manivannan for the Applicant / Liquidator.

This application has been filed to take on record 2nd progress report for the quarter ended December 2023. A Request has also been made for condonation of delay of three days.

Delay condoned in view of the reasons stated.

Report is taken on record, subject to all just exceptions.

IA(IBC)/290(CHE)2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)